NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1355/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES:

India Ener-Gen Pvt.Ltd.

V/s.

D.S. Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Adv. Minal For Petitioner

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Malvi Ranchodders

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ORDER

CP No.1355 / I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel having sought time for communicating the date of hearing to the Corporate Debtor, at his request, list this matter on 21.9.2017 with a direction to the Petitioner to intimate next date of hearing to the Corporate Debtor, as prescribed under Adjudicating Authority Rules.

List this matter on 21.9.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)